

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**OA-2388/2018
MA-2649/2018**

New Delhi, this the 23rd day of July, 2018

**Hon'ble Sh. V. Ajay Kumar, Member(J)
Hon'ble Sh. A.K. Bishnoi, Member(A)**

Makkhan Lal meena, aged 43 yrs,
S/o Sh. Battu Lal Meena
R/o Plot No. 99 A, Block 'B',
New Gopal Nagar, Najafgarh,
Delhi-110043
Working as TGT for Deaf
In Govt. Lady Noyce Senior Sec. School
For Deaf, Delhi Gate, New Delhi.

... Applicant

(Through Sh. G.D. Chawla)

Versus

1. Lieutenant Governor,
GNCTD, 6 Ludlow Castle Road,
Raj Niwas, Delhi.
2. Secretary,
Directorate of Social Welfare
GNCTD, GLNS Complex,
Delhi Gate, New Delhi-110002.
3. The Director,
Directorate of Social Welfare,
GNCTD, 1, Canning Lane,
K.G. Marg, New Delhi-110001.
4. Dy. Director (Admn-II)
GLNS Complex,
Delhi Gate, New Delhi-110002.

... Respondents

(through Sh. Amit Yadav)

ORDER(ORAL)**Hon'ble Sh. V. Ajay Kumar, Member(J)**

MA No. 2649/2018 seeking exemption from filing dim and Hindi documents is allowed.

OA No. 2388/2018

When this matter is taken up for hearing, we notice that the representation dated 06.06.2018 preferred by the applicant ventilating his grievances to the Secretary, Department of Social Welfare (Annexure A-10) still remains unanswered. In the circumstances, we think that the ends of justice will be met if the respondents are directed to decide the said representation of the applicant after due consideration. If the applicant wishes to submit any supplementary representation to the respondents, he may do so within ten days from today.

2. In the circumstances, the OA is disposed of by directing the respondents to consider the Annexure A-10 representation dated 06.06.2018 and the supplementary representation, if any, submitted by the applicant, by passing a reasoned and speaking order within ninety days from the date of receipt of a certified copy of this order, in accordance with law. No costs.

Order by **Dasti**.

**(A.K. Bishnoi)
Member(A)**

**(V. Ajay Kumar)
Member(J)**

/ns/